

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:6755  
ANSWERED ON:10.05.2005  
EXPORT OF IRON ORE  
Ahir Shri Hansraj Gangaram;Jai Prakash Shri

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government propose to impose ban on the export of iron ore;
- (b) if so, the reasons therefor;
- (c) whether iron ore exporting companies are reported by violating export provisions;
- (d) if so, the details thereof alongwith action taken thereupon;
- (e) whether deposits of iron-ore in the country are insufficient; and
- (f) the impact of this ban on the foreign trade of iron ore by India?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

- (a): There is no such proposal under consideration at present.
- (b): Does not arise.
- (c) & (d): A joint team of Director General of Foreign Trade (DGFT) and Export Inspection Council (EIC) had conducted test checks of consignments of iron ore, wherein only one consignment was found to have exported iron ore containing Fe content more than 64% without having valid permission for exporting the same, and under Foreign Trade (Development & Regulation ) Act, 1992, orders for fiscal penalty have, accordingly, been passed on the firm.
- (e): The iron -ore resources in the country are adequate to meet the domestic demand.
- (f): Does not arise.